

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 240**

**TO BE ANSWERED ON THE 27TH NOVEMBER, 2024/ AGRAHAYANA 6, 1946
(SAKA)**

CENTRAL FINANCIAL ASSISTANCE FOR WAYANAD LANDSLIDE VICTIMS

240 DR. JOHN BRITTAS:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Union Government is yet to approve any central assistance or financial packages for rehabilitation of victims of Wayanad landslide tragedy and for reconstruction efforts, apart from the usual allocation of funds to the State under SDRF;

(b) if so, reasons for delay;

(c) status of the proposal submitted by Kerala seeking central assistance;

(d) whether Government will take steps to declare Wayanad tragedy as a natural "calamity of severe nature";

(e) if not, reasons therefor; and

(f) details of disasters declared as 'calamity of severe nature' or 'national calamity' during last five years and the central financial assistance provided thereof, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): As per the National Disaster Management Policy, primary responsibility for disaster management rests with the State Governments concerned. The Central Government provides requisite logistics and

financial support to the efforts of the State Governments. The State Governments provide financial relief to the affected people in the event of 12 notified natural disasters which includes floods and landslides, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a 'severe nature', additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

An amount of Rs. 388.00 crore (Rs. 291.20 crore Central Share + Rs. 96.80 crore State share) has been allocated to the State Government Kerala for the financial year 2024-25 in SDRF. The 1st instalment of Rs. 145.60 crore of Central share was released on 31.07.2024. The 2nd instalment of Rs. 145.60 crore of Central Share was also released on 01.10.2024 in advance to the State. In addition, the Accountant General, Kerala reported balance of Rs. 394.99 crore in its SDRF account as on 1st April, 2024. Thus, sufficient funds of Rs. 782.99 crore is available in the SDRF account of the State for the relief operations.

Further, in the wake of landslide and flash flood in Wayanad, Kerala, an Inter-Ministerial Central Team (IMCT) was constituted on 02.08.2024 to assess the damage by the Central Government without waiting for a memorandum from the State Government of Kerala. The IMCT visited the affected areas of the State from 8th August to 10th August, 2024. The State Government submitted its memorandum on 19th August, 2024 seeking an additional assistance of Rs. 214.68 crore under NDRF, including Rs. 36 crore for estimated removal of debris, which is yet to be incurred, for providing temporary relief assistance of immediate nature. Based on the report of the IMCT, the High-Level Committee (HLC) in its meeting held on 16th November, 2024 approved an amount of Rs. 153.47 crore (subject to the adjustment of 50% of balance available in the SDRF account), assistance for the Air bills of Indian Air Force (IAF) helicopters for rescue & relief, as per actual, and actual expenditure for the clearance of debris.

Further, the State has carried out Post-Disaster-Needs-Assessment (PDNA), estimating a total requirement of Rs. 2219.033 crores for Recovery & Reconstruction. The Report of the State Government has been provided to the Central Government on 13th November, 2024. The Central Government has constituted an Inter-Ministerial Central Team (IMCT) to examine PDNA Report and further action is taken as per the established

procedure under the Guidelines on Constitution and Administration of Recovery & Reconstruction Funding Window, which are available on the Ministry of Home Affairs website www.ndmindia.mha.gov.in.

(d) to (f): As per SDRF and NDRF guidelines, there is no provision to declare any natural calamity as a 'National Calamity'. However, the instant calamity at Wayanad has been adjudged to be of 'severe nature' by the IMCT.

Details of major calamities during last five years in the country and the central assistance provided thereof is given in the Annexure.

Details of funds requested by State Governments and released under National Disaster Response Fund (NDRF) during last five years i.e. 2019-20 to 2023-24

(Rs. in crore)

S. No.	State	Calamity	Amount sought by State Government	Amount approved by HLC	Amount released from NDRF#
2019-20					
1.	Odisha	Cyclone Fani	5227.61	3338.22	3114.46
2.	Assam	Floods/Landslides	3237.76	616.63	314.83
3.	Madhya Pradesh	Floods	6619.00	1749.73	1712.14
4.	Himachal Pradesh	Floods/Landslide/Cloudburst	1141.15	284.93	283.97
5.	Uttar Pradesh	Floods	808.31	367.17	0.00
6.	Karnataka	Floods/Landslides	3894.57	1869.85	1652.54
7.	Maharashtra	Floods	2110.58	956.93	956.93
8.	Tripura	Floods/Cyclone/Landslides	444.77	63.32	00.00
9.	Kerala	Floods/Landslides	1624.09	460.77	0.00
10.	Rajasthan	Floods	2645.86	889.21	784.60
11.	Bihar	Floods	4183.32	953.17	953.17
12.	Nagaland	Flash Floods/Floods/Landslides	311.88	177.37	176.94
13.	Odisha	Cyclone Bulbul	219.02	179.64	179.64
14.	Maharashtra	Cyclone Kyaar	7207.79	1758.18	1758.18
15.	West Bengal	Cyclone Bulbul	7477.00	1090.68	958.33
16.	Meghalaya	Floods/Landslides	131.61	18.87	16.52
2020-21					
1.	Odisha	Cyclone Amphan	201.96	128.23	500.00
2.	Odisha	Floods	715.60	320.94	(on account basis advance)
3.	West Bengal	Cyclone Amphan	35018.39	2707.77	2250.28
4.	Maharashtra	Cyclone Nisarga	362.57	268.59	268.59
5.	Karnataka	Floods/Landslides	755.69	577.84	577.84
6.	Madhya Pradesh	Floods	1779.47	611.61	611.61
7.	Sikkim	Floods/Landslide	366.68	87.84	73.86
8.	Assam	Floods/Landslide	2640.87	437.15	44.37
9.	Arunachal Pradesh	Floods/Landslides	792.71	75.86	59.34

S. No.	State	Calamity	Amount sought by State Government	Amount approved by HLC	Amount released from NDRF#
10.	Telangana	Floods	698.87	245.96	0.00
11.	Uttar Pradesh	Floods	802.24	386.06	0.00
12.	Andhra Pradesh	Floods	1241.41	280.78	233.49
13.	Bihar	Floods	3635.61	1255.27	1255.27
14.	Tamil Nadu	Cyclone Nivar	643.80	63.14	63.14
15.	Tamil Nadu	Cyclone Burevi	489.99	223.77	223.77
16.	Tamil Nadu	Floods	838.84	213.51	213.51
17.	Andhra Pradesh	Cyclone Nivar	1019.04	423.58	423.58
18.	Himachal Pradesh	Floods/ Landslides/ Cloudbursts	804.397	121.17	0.00
19.	Karnataka	Floods	1498.54	740.46	740.46
20.	Maharashtra	Floods	355.15	151.53	151.53
21.	Maharashtra	Floods	3721.26	701.00	701.00
2021-22					
1.	Goa	Cyclone Tauktae	13.55	0.00	0.00
2.	Gujarat	Cyclone Tauktae	2448.83	1133.35	1000.00 (on account basis advance)
3.	Karnataka	Floods/Landslides	840.96	504.06	504.06
4.	Madhya Pradesh	Floods	2041.35	600.50	600.50
5.	Assam	Floods/Landslides	1088.18	51.53	0.00
6.	Uttarakhand	Floods/Landslides	404.68	187.18	0.00
7.	West Bengal	Cyclone Yass	4474.95	586.59	350.13
8.	Tamil Nadu	Floods	1510.83	352.85	352.85
9.	Himachal Pradesh	Floods/Landslide/ Cloudburst	692.23	112.19	0.00
10.	Maharashtra	Floods/Landslides	1031.595	355.39	355.39
11.	Andhra Pradesh	Floods	1081.70	351.43	351.43
12.	Karnataka	Floods/Landslides	1281.89	492.39	492.39
13.	West Bengal	Floods/Landslides	2630.52	475.04	350.13
14.	Bihar	Floods	4913.54	1038.96	1038.96
15.	Rajasthan	Floods	757.00	292.51	13.46
16.	Sikkim	Floods/ Landslides	126.18	59.35	55.23
2022-23					
1.	Assam	Floods/Landslides	1309.50	520.466	160.936
2.	Gujarat	Floods	152.72	82.528	0.00

S. No.	State	Calamity	Amount sought by State Government	Amount approved by HLC	Amount released from NDRF#
3.	Karnataka	Floods/Landslides	1944.47	941.04	939.83
4.	Meghalaya	Flash Flood/ Floods/ Landslides	143.616	47.326	0.00
5.	Nagaland	Flash Flood/Floods/ Landslides	139.40	68.02	68.02
6.	Himachal Pradesh	Floods, Landslide & Cloudburst	2516.82	239.31	214.26
7.	Andhra Pradesh	Floods	219.22	142.92	0.00
8.	Maharashtra	Floods/Landslide	3902.62	577.50	0.00
9.	Sikkim	Floods	267.79	47.43	46.89
2023-24					
1.	Gujarat	Cyclone Biparjoy	704.20	338.24	0.00
2.	Himachal Pradesh	Floods, Cloudburst, Landslide	1887.34	633.73	597.98
3.	Andhra Pradesh	Cyclone Michaung	885.98	366.42	0.00
4.	Assam	Floods, Landslide	117.67	73.98	0.00
5.	Sikkim	Floods, Flash Flood, Landslide	481.83	245.47	240.45
6.	Tamil Nadu	Cyclone Michaung	2070.04	285.54	276.10
7.	Tamil Nadu	Floods	2526.74	397.13	

Fund release after adjusting 50% of the opening balance available in the SDRF of the State in the beginning of the Financial Year.
